

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **29/AM12**
HELD ON 19.10.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **29/87-NC-7/2011** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **19.10.2011** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **28/AM12 held on 12.10.2011.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-131	PYRAMID PLASTICS	Status: Deferred
NC No.: 29/AM12 Dated: 19.10.2011	HQ F. No. 01/87/162/00311/AM11/DES-VII	

Request: **Fixation of new Standard Input-Output Norms (SION) for the
made of Thermo Plastics Elastomer (TPE) Grade**

Export Product ‘Article

Injection Moulding”.

Decision: A copy of request of firm has been forwarded to D/o C&PC on 22.09.2011. Comments of D/o C&PC are
awaited.

Deferred for two weeks.

Case No. A-132	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00506/AM11/DES-VII	Status: Deferred
NC No.: 29/AM12 Dated: 19.10.2011	Adv. Lic. No. 3410029545 dated 08.03.2011	RLA F. No. 34/24/040/00276/AM11	

Request: **Modification in the description of Import Item No. 1.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. Comments of D/o C&PC are
awaited.

Deferred for three weeks.

Case No. A-133	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00069/AM12/DES-VII	Status: Deferred
NC No.: 29/AM12 Dated: 19.10.2011	Adv. Lic. No. 3410030203 dated 12.05.2011	RLA F. No. 34/24/040/00008/AM12	

Request: **Modification in the description of Import Item No. 1.**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-134	VISION PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00402/AM11/DES-VII	Status: Deferred
NC No.: 29/AM12 Dated: 19.10.2011	Adv. Lic. No. 3410028892 dated 24.12.2010	RLA F. No. 34/24/040/00238/AM11	

Request: **Modification in the description of Import Item No. 5(e).**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 14.09.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-135	PRAYAG POLYMERS (P) LTD.	HQ F. No. 01/87/050/01051/AM06/DES-VII	Status: Approved
NC No.: 29/AM12 Dated: 19.10.2011	Adv. Lic. No. 0510170406 dated 09.11.2005	RLA F. No. 05/24/040/00509/AM06	

Request: **Fixation of adhoc norms for the export product ‘(i) Ballcock and (ii) BIB Cock’.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/21/2006-PC.II dated 07.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BALL Cock / BIB Cock	1 No.	PBT Resin	1.05 kg/kg content in the export product

It was also decided that this licence had already been expired, hence no fresh import shall be allowed against this licence. This is accounted only for the purpose of regularization and raw material imported should be within the validity period of the licence.

Case No. A-136	IMAGE LABELS PVT. LTD.	HQ F. No. 01/87/050/00183/AM07/DES-VII	Status: Approved
NC No.: 29/AM12 Dated: 19.10.2011	Adv. Lic. No. 0710044982 dated 19.05.2006	RLA F. No. 07/24/040/01002/AM06	

Request: Fixation of adhoc norms for the export product “Bottom Feet”.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/88/2006-PC.II dated 12.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bottom feet made of self adhesive Polyurethane Sheet/Roll	1 kg	Self Adhesive Polyurethane sheet/Roll	1.10 kg/kg content in the export product

It was also decided that this licence had already been expired, hence no fresh import shall be allowed against this licence. This is accounted only for the purpose of regularization and raw material imported should be within the validity period of the licence.

Case No. A-137	IMAGE LABELS PVT. LTD.	HQ F. No. 01/87/050/00463/AM07/DES-VII	Status: Approved
NC No.: 29/AM12 Dated: 19.10.2011	Adv. Lic. No. 0710046822 dated 22.08.2006	RLA F. No. 07/24/040/00312/AM07	

Request: **Fixation of adhoc norms for the export product “Insulators”.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/88/2006-PC.II dated 12.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Sheet Insulators	1 kg	Relevant PVC Resin	1.08 kg/kg content in the export product

It was also decided that this licence had already been expired, hence no fresh import shall be allowed against this licence. This is accounted only for the purpose of regularization and raw material imported should be within the validity period of the licence.

ONLINE CASES

1	Case No.: 3/11/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00074/AM12/	RLA File :03/95/040/00821/AM11/	Lic.No/Date:0310628471 28.04.2011	Defer Date:09.11.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.09.2011. Comments of D/o C&PC are still awaited.			

2	Case No.: 8/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00087/AM12/	RLA File :03/94/040/00090/AM12/	Lic.No/Date:0310628631 28.04.2011	Defer Date:09.11.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.10.2011. Comments of D/o C&PC are still awaited.			

3	Case No.: 9/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00088/AM12/	RLA File :03/94/040/00129/AM12/	Lic.No/Date:0310630478 10.05.2011	Defer Date:09.11.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.10.2011. Comments of D/o C&PC are still awaited.			

	Case No.: 1/10/87-ALC1/2011	Party Name:SUPREME DEVICES PVT. LTD.	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Rejected
	HQ File :01/87/050/00059/AM12/	RLA File :05/24/040/00057/AM12/	Lic.No/Date:0510291727 26.05.2011	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39241090	63/0- ARTICLES MADE OF POLYPROPYLENE PLASTIC TABLEWARE (BIO DEGRADABLE) STANDARD	50000.000	K.G	5175000.00	115000.00 US\$	
				Total	5,175,000.00	115,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES POLYMERS OF PROPYLENE IN PRIMARY FORM	47500.000	K.G	3847500.00	85500.00 US\$	Value & Qty
2	39013000	BIO DEGRADABLE ADDITIVE ADDITIVE IN GRANULE FORM STANDARD	5000.000	K.G	405000.00	9000.00 US\$	Value & Qty
				Total	4,252,500.00	94,500.00	

Decision: A D/L No. **46011/59/2011-PC.II** dated **08.07.2011** was issued by D/o C&PC to firm. This was followed by reminder on **26.07.2011** and Final Reminder on **21.09.2011** giving them 15 days time for submission of information. The Committee observed that the firm failed to furnish information inspite of repeated reminders. Hence, the Committee was not able to fix adhoc norms for want of information from firm and accordingly **rejected** the case. RLA will take further necessary action in this case.

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Case No.:10/18/87-ALC1/2011	Party Name:KANDUI INDUSTRIES PVT. LTD,	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
HQ File :01/87/050/00147/AM12/	RLA File :03/94/040/00180/AM12/	Lic.No/Date:0310634875 07.06.2011	Defer Date:09.11.2011
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.10.2011. Comments of D/o C&PC are still awaited.			

Case No.:13/15/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
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6	HQ File :01/87/050/00114/AM12/	RLA File :03/95/040/00173/AM12/	Lic.No/Date:0310635302 09.06.2011	Defer Date:09.11.2011
Decision: A D/L No. 46011/62/2010-PC.II dated 12.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.				

7	Case No.:13/18/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00150/AM12/	RLA File :03/94/040/00249/AM12/	Lic.No/Date:0310637525 21.06.2011	Defer Date:09.11.2011
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.10.2011. Comments of D/o C&PC are still awaited.				

8	Case No.:10/13/87-ALC1/2011	Party Name:INK & PRINT	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00089/AM12/	RLA File :05/23/040/00061/AM12/	Lic.No/Date:0510294337 22.06.2011	Defer Date:02.11.2011
Decision: A Deficiency letter was issued to firm on 21.09.2011 giving 15 days time for submission of information. Reply awaited from the firm.				

9	Case No.:6/21/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00176/AM12/	RLA File :03/95/040/00139/AM12/	Lic.No/Date:0310637974 22.06.2011	Defer Date:09.11.2011
Decision: A D/L No. 46011/53/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.				

10	Case No.:2/21/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00172/AM12/	RLA File :03/94/040/01168/AM11/	Lic.No/Date:0310638137 23.06.2011	Defer Date:09.11.2011
	Decision: A D/L No. 46011/84/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

11	Case No.:4/21/87-ALC1/2011	Party Name:KUNAL EXPORTS.,	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00174/AM12/	RLA File :03/94/040/00271/AM12/	Lic.No/Date:0310638527 24.06.2011	Defer Date:09.11.2011
	Decision: A D/L No. 46011/88/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

12	Case No.:11/14/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00100/AM12/	RLA File :04/24/040/00091/AM12/	Lic.No/Date:0410125321 27.06.2011	Defer Date:02.11.2011
	Decision: A copy of application was forwarded to D/o C&PC on 24.06.2011. This was followed by D.O. reminders on 10.08.2011 and 25.08.2011 for furnishing comments expeditiously. The Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

	Case No.:2/19/87-ALC1/2011	Party Name:MATANGI INDUSTRIES	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39072090	62/0- Poly Ethylene Glycol 200 (Megacol 200)	30000.000	K.G	2700000.00	60000.00 US\$	
				Total	2,700,000.00	60,000.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29094100	Diethylene Glycol	15900.000	K.G	886500.00	19700.00 US\$	Qty
2	29101000	Ethylene Oxide	13860.000	K.G	1440000.00	32000.00 US\$	Qty
3	29152000	Pottasium Hydroxide	90.000	K.G	4500.00	100.00 US\$	Qty
4	29152100	Acetic Acid	90.000	K.G	4500.00	100.00 US\$	Qty
5	28470000	Hydrogen Peroxide (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI)	120.000	K.G	4500.00	100.00 US\$	Qty
				Total	2,340,000.00	52,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2011-PC.II dated 30.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ethylene Glycol 200 (Megacol 200)	1 kg	1. Diethylene Glycol	0.530 kg

		2. Ethylene Oxide	0.462 kg
		3. Potassium Hydroxide	0.003 kg
		4. Acetic Acid	0.003 kg
		5. Hydrogen Peroxide	0.004 kg

14	Case No.:23/15/87-ALC1/2011	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00124/AM12/	RLA File :05/24/040/00118/AM12/	Lic.No/Date:0510295759 05.07.2011	Defer Date:09.11.2011
	Decision: A Deficiency letter was issued to firm on 07.10.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue reminder to firm giving 15 days time for submission of information.			

Case No.:3/16/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved			
HQ File :01/87/050/00129/AM12/	RLA File :31/83/040/00055/AM12/	Lic.No/Date:3110049115 07.07.2011	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND	15000.000	K.G	2224560.00	49600.00 US\$

						Total	2,224,560.00	49,600.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39079150	PET/POLYESTER CHIPS	9613.500	K.G	1127860.63	24706.70 US\$	Value & Qty	
2	70191100	GLASS FIBER (CHOPPED STRANDS)	5407.500	K.G	276474.66	6056.40 US\$	Value & Qty	
3	29159090	TEGMER 804 A	37.500	K.G	855.94	18.75 US\$	Value & Qty	
4	29159090	SODIUM BENZOATE	77.250	K.G	1763.23	38.63 US\$	Value & Qty	
5	32064990	MASTERBATCH PE	315.000	K.G	50329.13	1102.50 US\$	Value & Qty	
				Total	1,457,283.59	31,922.98		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
35% Glass Fiber Reinforced PBT Compound (ARNITE TV 2372 NATURAL)	1 kg	1. PBT Chips/ Granules	0.6409 kg
		2. Glass Fiber	0.3605 kg
		3. Tegmer (Nucleating Agent)	0.0025 kg
		4. Sodium Benzoate	0.0051 kg
		5. Relevant Colour Masterbatch	0.0210 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:1/17/87-ALC1/2011

Party Name:DSM INDIA PVT. LTD

Meet No/Date:29/87-ALC1/2011
19.10.2011

Status: Approved

HQ File :01/87/050/00132/AM12/

RLA File :31/83/040/00056/AM12/

Lic.No/Date:3110049244
15.07.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TO6200 D GREY UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN GREY COLOUR	4000.000	K.G	807300.00	18000.00 US\$
2	39079150	63/0- ARNITE TV6 241 SN BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	3000.000	K.G	908661.00	20260.00 US\$
3	39079150	63/0- ARNITE TV6 241 SN WHITE 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	3000.000	K.G	1024374.00	22840.00 US\$
4	39079150	63/0- ARNITE AV 2 365 SN GREY GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING TYPE PET COMPOUND	6000.000	K.G	1276431.00	28460.00 US\$
5	39079150	63/0- ARNITE TV4 230 NATURAL 15 % GLASS FIBER REINFORCED PBT COMPOUND	3000.000	K.G	515775.00	11500.00 US\$
				Total	4,532,541.00	101,060.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	4116.520	K.G	484831.38	10620.62 US\$	Value & Qty
2	34049090	LOXIO G - 32	12.360	K.G	282.12	6.18 US\$	Value & Qty
3	39079150	PBT CHIPS / GRANULES	1937.400	K.G	228181.16	4998.49 US\$	Value & Qty
4	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	31597.10	692.16 US\$	Value & Qty
5	32064990	BLACK MASTERBATCH	30.900	K.G	4937.05	108.15 US\$	Value & Qty
6	34049090	LOXIO G - 32	7.800	K.G	178.04	3.90 US\$	Value & Qty
7	29251900	SAYTEX	265.800	K.G	149852.06	3282.63 US\$	Value & Qty
8	28258000	ANTIMONY TRIOXIDE	199.200	K.G	138675.57	3037.80 US\$	Value & Qty
9	39046100	DYNEON	30.900	K.G	28296.34	619.85 US\$	Value & Qty
10	39079150	PBT CHIPS / GRANULES	1937.400	K.G	228181.16	4998.49 US\$	Value & Qty

11	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	31597.10	692.16 US\$	Value & Qty
12	32064990	MASTERBATCH	30.900	K.G	4937.05	108.15 US\$	Value & Qty
13	34049090	LOXIOI	7.800	K.G	178.04	3.90 US\$	Value & Qty
14	29251900	SAYTEX	265.800	K.G	149852.06	3282.63 US\$	Value & Qty
15	28258000	ANTIMONY TRIOXIDE	199.200	K.G	138675.57	3037.80 US\$	Value & Qty
16	39046100	DYNEON	30.900	K.G	28296.34	619.85 US\$	Value & Qty
17	39076000	PET /POLYSTER GRANULES / CHIPS	2858.520	K.G	336667.91	7374.98 US\$	Value & Qty
18	70191100	GLASS FIBER (CHOPPED STRANDS)	2039.400	K.G	104270.44	2284.13 US\$	Value & Qty
19	28258000	ANTIMONY TRIOXIDE	240.000	K.G	167079.00	3660.00 US\$	Value & Qty
20	29251900	SAYTEX BT 93W	630.000	K.G	355179.83	7780.50 US\$	Value & Qty
21	34049090	LOXIOI G- 32	18.000	K.G	410.85	9.00 US\$	Value & Qty
22	28309020	SACTOLITH HDS	40.800	K.G	5587.56	122.40 US\$	Value & Qty
23	32041719	SICOTAN YELLOW	40.800	K.G	21530.73	471.65 US\$	Value & Qty
24	39046100	TEGMER	372.000	K.G	3396.36	74.40 US\$	Value & Qty
25	39089090	PBT CHIPS / GRANULES	2626.500	K.G	309341.29	6776.37 US\$	Value & Qty
26	70191900	GLASS FIBER (CHOPPED STRANDS)	463.500	K.G	23697.83	519.12 US\$	Value & Qty
27	34049090	LOXIOI G - 32	7.800	K.G	178.04	3.90 US\$	Value & Qty
				Total	2,975,887.98	65,189.21	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Unfilled Poly Butylene Terephthalate (PBT) Compound (ARNITE TO 6200D/ TO 8200)	1 kg	1. PBT Chips/Granules	1.0269 kg
		2. Loxiol (Mould Releasing Agent)	0.0031 kg
2. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming PBT	1 kg	1. PBT Chips / Granules	0.6458 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colour Masterbatch	0.0103 kg

Compound) (ARNITE TV6 241SN)		4. Loxiol (Mould Releasing Agent)	0.0026 kg
		5. Saytex (Brominated Flame Retardant)	0.0886 kg
		6. Antimony Trioxide	0.0664 kg
		7. Dyneon (Flow Modifier)	0.0103 kg
3. 33% Glass Fiber Reinforced Flame Retardant (Non Blooming PET Compound) (AV2365 SN)	1 kg	1. PBT Chips/Granules	0.4764 kg
		2. Glass Fiber	0.3399 kg
		3. Antimony Trioxide	0.0400 kg
		4. Saytex (Flame Retardant)	0.0951 kg
		5. Loxiol	0.0030 kg
		6. Sactolith HDS	0.0068 kg
		7. Sicotan Yellow	0.0068 kg
		8. Tegmer	0.0620 kg
4. 15% Glass Fiber Reinforced PBT Compound (ARNITE TV4 230 NATURAL)		1. PBT Chips/Granules	0.8729 kg
		2. Glass Fiber	0.1545 kg
		3. Loxiol (Mould Releasing Agent)	0.0026 kg
NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.			

Case No.: 2/17/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved
HQ File :01/87/050/00133/AM12/	RLA File :31/83/040/00077/AM12/	Lic.No/Date:3110049245 15.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV4 261 SF NATURAL 30 % GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND IN NATURAL COLOUR	2000.000	K.G	250320.00	5600.00 US\$
2	39081010	63/0- AKULON K224 G6 NATURAL 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND	5000.000	K.G	826950.00	18500.00 US\$
				Total	1,077,270.00	24,100.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS /GRANULES	1153.600	K.G	104977.60	2307.20 US\$	Value & Qty
2	70191900	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	30368.52	667.44 US\$	Value & Qty
3	34049090	LOXIOI G- 32	5.160	K.G	11.74	0.26 US\$	Value & Qty
4	39039090	SAYTEX	154.500	K.G	40069.58	880.65 US\$	Value & Qty
5	28258000	ANTIMONY TRIOXIDE	133.900	K.G	91386.75	2008.50 US\$	Value & Qty
6	39081090	NYLON 6 CHIPS/GRANULES	3590.000	K.G	596209.25	13103.50 US\$	Value & Qty
7	70191100	GLASS FIBER (CHOPPED STRANDS)	1545.000	K.G	75921.30	1668.60 US\$	Value & Qty
8	29159090	CALCIUM STEARATE	15.500	K.G	141.05	3.10 US\$	Value & Qty
				Total	939,085.79	20,639.25	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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	1. 30% Glass Fiber Reinforced Flame Retardant PBT Compound (ARNITE TV4 261 SF NATURAL)	1 kg	1. PBT Chips / Granules	0.5741 kg
			2. Glass Fiber	0.3090 kg
			3. Loxiol	0.0026 kg
			4. Saytex (Brominated FR)	0.0773 kg
			5. Antimony Trioxide	0.0670 kg
	2. 30% Glass Fiber Reinforced Nylon-6 Compound (AKULON K 224 G6)	1 kg	1. Nylon 6 Chips/Granules	0.7025 kg
			2. Glass Fiber	0.3090 kg
			3. Relevant Colour Master Batch	0.0155 kg
			4. Calcium Stearate	0.0030 kg
	NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.			

18	Case No.:1/22/84-ALC3/2011	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235 15.07.2011	Defer Date:02.11.2011
	Decision: A copy of application forwarded to D/o C&PC on 19.09.2011. Comments are still awaited from D/o C&PC.			

	Case No.:4/17/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved
	HQ File :01/87/050/00135/AM12/	RLA File :31/83/040/00076/AM12/	Lic.No/Date:3110049277 18.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K224 G6 BLACK 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND IN BLACK COLOUR	30000.000	K.G	4827600.00	108000.00 US\$
				Total	4,827,600.00	108,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES	21075.000	K.G	3471263.25	76291.50 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	9270.000	K.G	472399.20	10382.40 US\$	Value & Qty
3	32064990	MASTERBATCH	465.000	K.G	72781.80	1599.60 US\$	Value & Qty
4	29159090	CALCIUM STEARATE	93.000	K.G	7616.70	167.40 US\$	Value & Qty
				Total	4,024,060.95	88,440.90	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced Nylon-6 Compound (AKULON K 224 G6)	1 kg	1. Nylon 6 Chips/Granules	0.7025 kg
		2. Glass Fiber	0.3090 kg
		3. Relevant Colour Master Batch	0.0155 kg
		4. Calcium Stearate	0.0030 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

20	Case No.:9/25/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00207/AM12/	RLA File :08/24/040/00095/AM12/	Lic.No/Date:0810101642 20.07.2011	Defer Date:02.11.2011
	Decision: A copy of application forwarded to D/o C&PC on 29.09.2011. Comments are still awaited from D/o C&PC.			

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Case No.:5/24/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved				
HQ File :01/87/050/00196/AM12/	RLA File :31/83/040/00010/AM12/	Lic.No/Date:3110049335 21.07.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39081010	63/0- AKULON K222 KG V4 GREY 20% GLASS FIBER REINFORCED FLAME RETARDANT (NYLON 6) COMPOUND	10000.000	K.G	2130000.00	48244.62 US\$	
				Total	2,130,000.00	48,244.62	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES	6699.000	K.G	1148543.55	25523.19 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	2060.000	K.G	103824.00	2307.20 US\$	Value & Qty
3	32064990	MASTERBATCH	103.000	K.G	28876.05	641.69 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	1236.000	K.G	108459.00	2410.20 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	202.000	K.G	13816.80	307.04 US\$	Value & Qty

				Total	1,403,519.40	31,189.32	
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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fibre/ Reinforced Flame Retardant Nylon-6 Compound (AKULON K222 KG V4)	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Relevant Colourant / Masterbatch	0.0103 kg
		4. Melamine Cynurate	0.1236 kg
		5. Calcium Stearate	0.0202 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:6/24/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved
HQ File :01/87/050/00197/AM12/	RLA File :31/83/040/00025/AM12/	Lic.No/Date:3110049336 21.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		63/0- ARNITE TV4 260S NATURAL				

1	39079150	30 % GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND	8000.000	K.G	1324500.00	30000.00 US\$
				Total	1,324,500.00	30,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	4449.600	K.G	526610.16	11702.45 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	2472.000	K.G	124588.80	2768.64 US\$	Value & Qty
3	32064990	MASTER BATCH	164.800	K.G	1483.20	32.96 US\$	Value & Qty
4	34049090	LOXIOI G - 32	20.640	K.G	185.76	4.13 US\$	Value & Qty
5	29036990	SAYTEX	618.000	K.G	159351.30	3541.14 US\$	Value & Qty
6	28258000	ANTIMONY TRIOXIDE	535.600	K.G	337428.00	7498.40 US\$	Value & Qty
				Total	1,149,647.22	25,547.72	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced Flame Retardant PBT Compound (ARNITE TV4 261 SF NATURAL)	1 kg	1. PBT Chips/Granules	0.5741 kg
		2. Glass Fiber	0.3090 kg
		3. Loxiol	0.0026 kg
		4. Saytex (Brominated FR)	0.0773 kg
		5. Antimony Trioxide	0.0670 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:7/24/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved
HQ File :01/87/050/00198/AM12/	RLA File :31/83/040/00083/AM12/	Lic.No/Date:3110049484 27.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV6 241 SN BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	3000.000	K.G	906516.00	20280.00 US\$
2	39079150	63/0- ARNITE TV6 241 SN GREY 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	3000.000	K.G	891765.00	19950.00 US\$
3	39076020	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND	5000.000	K.G	1159965.00	25950.00 US\$
				Total	2,958,246.00	66,180.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	1937.400	K.G	229194.42	5037.24 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	31493.28	692.16 US\$	Value & Qty
3	32064990	MASTERBATCH	30.900	K.G	4836.47	106.30 US\$	Value & Qty
4	34049090	LOXOL G - 32	7.800	K.G	177.45	3.90 US\$	Value & Qty
5	29036990	SAYTEX	265.800	K.G	69298.05	1523.03 US\$	Value & Qty
6	28258000	ANTIMONY TRIOXIDE	199.200	K.G	139579.44	3067.68 US\$	Value & Qty

7	39046100	DYNEON	30.900	K.G	28315.83	622.33 US\$	Value & Qty
8	39079150	PBT CHIPS / GRANULES	1937.400	K.G	229194.42	5037.24 US\$	Value & Qty
9	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	31493.28	692.16 US\$	Value & Qty
10	32064990	MASTERBATCH	30.900	K.G	4836.47	106.30 US\$	Value & Qty
11	34049090	LOXOL G - 32	7.800	K.G	177.45	3.90 US\$	Value & Qty
12	29036990	SAYTEX	265.800	K.G	69298.05	1523.03 US\$	Value & Qty
13	28258000	ANTIMONY TRIOXIDE	199.200	K.G	139579.44	3067.68 US\$	Value & Qty
14	39046100	DYNEON	30.900	K.G	28315.83	622.33 US\$	Value & Qty
15	39079150	PET/POLYESTER CHIPS	3242.500	K.G	383587.75	8430.50 US\$	Value & Qty
16	70191100	GLASS FIBER (CHOPPED STRANDS)	1802.500	K.G	91855.40	2018.80 US\$	Value & Qty
17	29159090	TEGMER 804 A	12.500	K.G	284.38	6.25 US\$	Value & Qty
18	29159090	SODIUM BENZOATE	25.500	K.G	580.13	12.75 US\$	Value & Qty
19	32064990	MASTERBATCH	105.000	K.G	74481.23	1636.95 US\$	Value & Qty
				Total	1,556,578.77	34,210.53	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming PBT Compound) (ARNITE TV6 241SN)	1 kg	1. PBT Chips / Granules	0.6458 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colour Masterbatch	0.0103 kg
		4. Loxiol (Mould Releasing Agent)	0.0026 kg
		5. Saytex (Brominated Flame Retardant)	0.0886 kg
		6. Antimony Trioxide	0.0664 kg
		7. Dyneon (Flow Modifier)	0.0103 kg

	2. 35% Glass Fiber Reinforced PBT Compound (ARNITE TV 2372 NATURAL)	1 kg	1. PBT Chips/ Granules	0.6409 kg
			2. Glass Fiber	0.3605 kg
			3. Tegmer (Nucleating Agent)	0.0025 kg
			4. Sodium Benzoate	0.0051 kg
			5. Relevant Colour Masterbatch	0.0210 kg
			NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.	

24	Case No.:4/19/87-ALC1/2011	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00159/AM12/	RLA File :03/94/040/00359/AM12/	Lic.No/Date:0310644909 28.07.2011	Defer Date:09.11.2011
	Decision: A D/L No. 46011/48/2008-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

25	Case No.:5/26/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00213/AM12/	RLA File :03/94/040/00351/AM12/	Lic.No/Date:0310646747 05.08.2011	Defer Date:09.11.2011
	Decision: A D/L No. 46011/93/2011-PC.II dated 13.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

26	Case No.:3/24/87-ALC1/2011	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00194/AM12/	RLA File :05/24/040/00171/AM12/	Lic.No/Date:0510299303 11.08.2011	Defer Date:09.11.2011
	Decision: A D/L No. 46011/88/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

27	Case No.:1/24/84-ALC3/2011	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/84/050/00175/AM12/	RLA File :06/24/040/00026/AM12/	Lic.No/Date:0610023224 11.08.2011	Defer Date:02.11.2011
	Decision: A copy of application forwarded to D/o C&PC on 29.09.2011. Comments are still awaited from D/o C&PC.			

28	Case No.:15/21/87-ALC1/2011	Party Name:ROMIT RESINS PVT.LTD	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00185/AM12/	RLA File :03/95/040/00368/AM12/	Lic.No/Date:0310648697 16.08.2011	Defer Date:09.11.2011
	Decision: A D/L No. 46011/36/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

29	Case No.:6/27/87-ALC1/2011	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00219/AM12/	RLA File :07/24/040/00201/AM12/	Lic.No/Date:0710081752 25.08.2011	Defer Date:02.11.2011
	Decision: A copy of application forwarded to D/o C&PC on 29.09.2011. Comments are still awaited from D/o C&PC.			

Case No.: 1/26/87-ALC1/2011	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Approved
HQ File :01/87/050/00209/AM12/	RLA File :02/24/040/00079/AM12/	Lic.No/Date:0210164731 26.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081090	620- POLYAMIDE(N/CHIPS)SOFTEENING POINT 110+/-2(DEGREE)C FOR FLEXO/GRAVURE INKS	30000.000	K.G	4163250.00	91500.00 US\$
				Total	4,163,250.00	91,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38249090	DIMER ACID-PRIPOL-1017/PRIPOL-1045/AA-97/UNIDYME-18/FUNDIM-18	20400.000	K.G	2042040.00	44880.00 US\$	Value & Qty
2	38249090	DIMER ACID-PRIPOL 1252/UNIDYME-M06/AA99-DIMER ACID	10200.000	K.G	881790.00	19380.00 US\$	Value & Qty
3	29212100	ETHYLENE DIAMINE	3300.000	K.G	660660.00	14520.00 US\$	Value & Qty
				Total	3,584,490.00	78,780.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/148/2005-PC.II dated 07.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide (N/Chips) Softening Point 110+/-2	1 kg	1. Dimer Acid (Pripol 1017/AA-97/Unidyme-18/Pripol 1045/Fun-	0.680 kg

	degree C for Flexo/Gravure Inks	dim18)	
		2. Dimer Acid (Pripol 1252/Unidyme M06/AA99)	0.340 kg
		3. Ethylene Diamine	0.110 kg

31	Case No.:2/26/87-ALC1/2011	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00210/AM12/	RLA File :02/24/040/00088/AM12/	Lic.No/Date:0210164976 30.08.2011	Defer Date:09.11.2011
	Decision: A D/L No. 46011/71/2004-PC.II dated 12.10.2011 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

	Case No.:1/27/87-ALC1/2011		Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD		Meet No/Date:29/87-ALC1/2011 19.10.2011		Status: Approved	
	HQ File :01/87/050/00214/AM12/		RLA File :03/95/040/00431/AM12/		Lic.No/Date:0310650963 30.08.2011		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
			62/0- SYNTHETIC RUBBER SHEETS OF CHLOROBUTYL					

1	40082990	RUBBER	22000.000	K.G	4452800.00	96800.00 US\$
				Total	4,452,800.00	96,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40023100	CHLOROBUTYL RUBBER	14520.000	K.G	3206016.00	69696.00 US\$	Qty
2	28030010	CARBON BLACK	8140.000	K.G	486772.00	10582.00 US\$	Qty
3	38123090	ACCELERATORS	264.000	K.G	48576.00	1056.00 US\$	Qty
4	38123090	ANTIOXIDANTS	308.000	K.G	56672.00	1232.00 US\$	Qty
5	28170010	MAGNESIUM OXIDE	462.000	K.G	42504.00	924.00 US\$	Qty
				Total	3,840,540.00	83,490.00	

Decision: According to the technical comments of DIPP dated 12.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Synthetic Rubber Sheet of Chlorobutyl Ruber	1 kg	1. Chlorobutyl Rubber	0.6600 kg
		2. Carbon Black	0.3700 kg
		3. Accelerators	0.0120 kg
		4. Antioxidants	0.0140 kg
		5. Magnesium Oxide	0.0210 kg
Note: The export product viz. Synthetic Rubber Sheet of Chlorobutyl Rubber should have a minimum of 60% Chlorobutyl Rubber.			

33	Case No.:10/25/87-ALC1/2011	Party Name:SUN PLAST	Meet No/Date:29/87-ALC1/2011 19.10.2011	Status: Deferred
	HQ File :01/87/050/00208/AM12/	RLA File :03/95/040/00470/AM12/	Lic.No/Date: 0310653515 14.09.2011	Defer Date:02.11.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.10.2011. Comments are still awaited from D/o C&PC.			

Meeting ended with thanks to Chair and all participants.
